

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.5

New IA/280/ND/2023 in IB/1689/ND/2018

IN THE MATTER OF:

Sudhir Power Projects Limited	...	Applicant
Versus		
Dignity Buildcon Private Limited	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shailender, Adv. for Ms. Mahima Singh
For the Respondent :

ORDER

New IA/280/ND/2023

This application has been filed regarding the constitution of committee of creditors in terms of Regulation 28(2) of IBBI (IRP For CP) Regulations, 2016. The same is taken on record with all just exceptions. Place it with the main file for further reference.

IA stands disposed of.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)